

(14)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO. 458 OF 2005

ALLAHABAD THIS THE 26<sup>th</sup> DAY OF FEBRUARY, 2008

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

Smt. Anti Rani Upadhyay,  
W/O M. L. Upadhyay,  
Aged about 67 years,  
R/O 170, Baghambari Housing Scheme,  
Bhardwaj Puram, Allapur,  
ALLAHABAD.

..... .Applicant

By Advocate : Shri Ram Chandra

Versus

1. The Union of India through the Manager,  
Northern Railway, Headquarters Office, Baroda  
House, New Delhi.
2. The General Manager,  
North Central Railway,  
Headquarters Office,  
Allahabad.
3. The Chief Administrative Officer/Construction,  
Northern Railway, Kashmere Gate,  
Delhi-6.
4. The Chief Engineer/Construction,  
North Central Railway,  
Headquarters Office,  
Allahabad.
5. Divisional Railway Manager,  
Northern Railway, DRM Office,  
Lucknow.
6. Deputy Chief Engineer/Construction,  
North Central Railway, DRM Office,  
Allahabad.

..... .Respondents

By Advocate : Shri P. Mathur

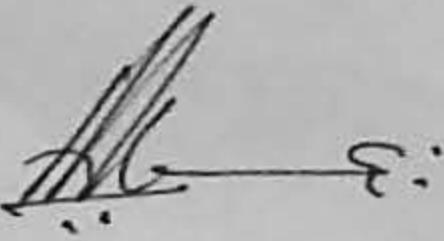


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O R D E RHON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

After hearing the learned counsel for the applicant Shri Ram Chandra and Shri P. Mathur, learned counsel for the respondents, the learned counsel for the applicant seeks permission to withdraw this OA, having regard to the fact that the respondents have produced the Enquiry Report on representation of Shri M.L. Upadhyay retire CPWI/C/Ald (Annexure CA-1).

2. In view of this, this OA is dismissed as withdrawn. However, liberty is given to the applicant to agitate his grievance before the appropriate forum in accordance with law. No Costs.

  
Member-J

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